

ITEM NO.12                      Court 3 (Video Conferencing)                      SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).5785/2019

IREQ GRACE REALTECH PVT. LTD.

Appellant(s)

VERSUS

ABHISHEK KHANNA & ORS.

Respondent(s)

(WITH IA No. 100729/2019 - EX-PARTE STAY, IA No. 37271/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 176079/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100728/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7615/2019 (XVII-A)

(WITH IA No. 139576/2019 - EX-PARTE STAY, IA No. 139572/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8482/2019 (XVII-A)

(WITH IA No. 141572/2019 - EX-PARTE STAY, IA No. 142191/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141573/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8480/2019 (XVII-A)

(WITH IA No. 152260/2019 - EX-PARTE STAY, IA No. 152264/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 7975/2019 (XVII-A)

(WITH IA No. 150940/2019 - EX-PARTE STAY, IA No. 153717/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 150938/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8785-8794/2019 (XVII-A)

(WITH IA No.157046/2019-CONDONATION OF DELAY IN FILING and IA No.157048/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.157051/2019-STAY APPLICATION and IA No.157047/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8454/2019 (XVII-A)

(WITH IA No. 164741/2019 - APPLICATION FOR RECTIFICATION, IA No.

160568/2019 - EX-PARTE STAY, IA No. 160566/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 160570/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9139/2019 (XVII-A)

(WITH IA No.174781/2019-EX-PARTE STAY and IA No.174779/2019-CONDONATION OF DELAY IN FILING APPEAL and IA No.174780/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9216/2019 (XVII-A)

(WITH IA No.176575/2019-CONDONATION OF DELAY IN FILING and IA No.176586/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.176589/2019-EX-PARTE STAY and IA No.176582/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 9638/2019 (XVII-A)

(WITH IA No.189383/2019-CONDONATION OF DELAY IN FILING and IA No.189386/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189384/2019-EX-PARTE STAY and IA No.189385/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3064/2020 (XVII)

(WITH IA No.85428/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.85427/2020-STAY APPLICATION...)

Date : 03-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE INDU MALHOTRA (NOT PARTICIPATED)  
HON'BLE MS. JUSTICE INDIRA BANERJEE

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Mr. Anshuman Srivastava, Adv.  
Mr. Sameer Chaudhary, Adv.  
Mr. Divyang Chandiramani, Adv.  
Mr. Shaishir Divatia, Adv.  
Mr. Aarush Bhatia, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Piyush Singh, Adv.  
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Mr. Akshay Srivastava, Adv.  
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Mr. Shyam Agarwal, Adv.

Mr.A.R.Takkar, Advocate  
Mr.Amarjeet Kumar, Advocate  
Ms.Shriya Takkar, Advocate  
Mr. A. Venayagam Balan, AOR

Mr Deepak Kumar Khushalani Advocate  
Mr Santosh Kumar Pandey AOR

Mr. Rajiv Raheja, AOR

Mr. Anil Grover ,Sr. AAG HARYANA  
Ms. Noopur Singhal, Advocate  
Mr. Rahul Khurana, Advocate  
Mr. Satish Kumar, Advocate  
Mr. Subas Ray Advocate  
Mr. Sanjay Kumar Visen, AOR

Mr. Sumit R. Sharma, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

List the appeals on 9 December 2020.

**(SANJAY KUMAR-I)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
COURT MASTER**